



Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs.
(Power Section) Civil Secretariat, Srinagar.

Notification
Srinagar, 18th of September, 2018

SRO 410 .- In exercise of powers conferred by sub section (1) of section 12 of the Code of Criminal Procedure, Samvat, 1989, and in supersession of all previous notifications the Government hereby appoint Mr Fayaz Ahmad Fayaz, Deputy Director Estates Srinagar to be the Executive Magistrate of the first class who shall exercise all the powers of an Executive Magistrate of the first class within the territorial jurisdiction of District Srinagar.

By order of the Government of Jammu and Kashmir.

Sd/-
(Abdul Majid Bhat)
Secretary to Government,

NO: LD (P) 2013/1

Dated: 18 - 09 - 2018.

Copy to the:-

1. Commissioner/Secretary to Government, Revenue Department.
2. Divisional Commissioner, Srinagar.
3. Registrar General, J&K High Court, Srinagar.
4. Assistant Director Estates. This is with reference to his U.O. No. Est/Lit/J/S/02/2016 dated 11-09-2018.
5. Shri Fayaz Ahmad Fayaz Deputy Director, Estates Srinagar.
6. General Manager, Government Press, Srinagar for publication in an extra ordinary issue of the Government Gazette
7. SRO Section, Department of L, J& PA (w.7.s.c)


18/9
(Khursheed Ahmad Bhat)
Deputy Legal Remembrancer,
